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Title: The Minister of State of the Ministry of Development of North Eastern Region and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 49th Report of the Standing Committee on Agriculture on Demands for Grants (2013-14), pertaining to the Ministry of Food Processing Industries.

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PABAN SINGH GHATOWAR): Madam, on behalf of my colleague Dr. Charan Das Mahant, I beg to lay the Statement on the status of implementation of recommendations contained in the 49th Report of the Standing Committee on Agriculture in pursuance of the direction of Hon'ble Speaker, Lok Sabha.

The 49th Report of the Standing Committee on Agriculture was presented to the Parliament on 30th April, 2013. The Report relates to 'Demands for Grants (2013-14)'.

There were 24 recommendations/ observations made by the Committee in the said 49th Report where action was called for on the part of the Government. These recommendations mainly pertain to Scheme for Infrastructure Development including Mega Food Parks; Cold Chain, Value-Addition and Preservation Infrastructure and Scheme for Abattoirs; Scheme for Technology Upgradation, Establishment and Modernisation of Food Processing Industries; Scheme for Upgradation of Quality of Street Food; Scheme for Quality Assurance, Codex Standards and Research and Development and other Promotional Activities; Scheme for Strengthening of Institutions including National Institute of Food Technology, Entrepreneurship & Management (NIFTEM) and Indian Institute of Crop Processing Technology (IICPT) and New Schemes.

Present status of implementation of various recommendations made by the Committee and reported to the Committee is indicated in the Annexure to my statement and the same is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents given in the Annexure. I would request that this may be considered as having been read.